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Title: Papers laid on the Table of the House by Ministers/Members.

**माननीय अध्यक्ष :** अब पत्र सभा पटल पर रखे जाएंगे; श्री नरेन्द्र सिंह तोमर ।

**कृषि और किसान कल्याण मंत्री; ग्रामीण विकास मंत्री तथा पंचायती राज मंत्री (श्री नरेन्द्र सिंह तोमर):** अध्यक्ष महोदय, मैं वर्ष 2019-2020 के लिए कृषि और कल्याण मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 230/17/19]

**सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत):** अध्यक्ष महोदय, मैं वर्ष 2019-2020 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 231/17/19]

**THE MINISTER OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI):** Sir, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cotton Corporation of India Limited and the Ministry of Textiles for the year 2019-2020.

[Placed in Library, See No. LT 232/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Jute Board, Kolkata, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Jute Board, Kolkata, for the year 2017-2018.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 233/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bengaluru, for the year 2017-2018.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 234/17/19]

- (6) A copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Women and Child Development for the year 2019-2020.

[Placed in Library, See No. LT 235/17/19]

- (2) Detailed Demands for Grants of the Ministry of Textiles for the year 2019-2020.

[Placed in Library, See No. LT 236/17/19]

**THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN) :** Sir, I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Earth Sciences for the year 2019-2020.

[Placed in Library, See No. LT 237/17/19]

- (2) A copy of the Technology Development Board (Terms and Conditions of service of the Secretary and Employees) Amendment Regulations, 2018 (Hindi and English versions) published in Notification No. F. No. TDB/64/2017/RR/Admin. in Gazette of India dated 18<sup>th</sup> July, 2018 under Section 23 of the Technology Development Board Act, 1995.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 238/17/19]

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR):** Sir, I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2019-2020.

[Placed in Library, See No. LT 239/17/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2017-2018.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 240/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF  
AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA  
AND HOMOEOPATHY (AYUSH) AND**

**MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI  
SHRIPAD YESSO NAIK):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Institute of Ayurveda and Homoeopathy, Shillong, for the years 2012-2013 to 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Centre for Technology Application and Reach, Shillong, for the years 2012-2013 to 2015-2016.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT  
241/17/19]

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of AYUSH for the year 2019-2020.

[Placed in Library, See No. LT 242/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF POWER,  
MINISTER OF STATE OF THE MINISTRY OF NEW AND**

**RENEWABLE ENERGY AND MINISTER OF STATE IN THE  
MINISTRY OF SKILL DEVELOPMENT AND  
ENTREPRENEURSHIP (SHRI R.K. SINGH):** Sir, I beg to lay on the  
Table a copy of the Detailed Demands for Grants (Hindi and English  
versions) of the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 243/17/19]

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे):** अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1)(एक) अखिल भारतीय आयुर्विज्ञान संस्थान, भोपाल के वर्ष 2017-2018 के  
वार्षिक प्रतिवेदन

की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, भोपाल के वर्ष 2017-2018 के  
कार्यकरण की

सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के  
कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 244/17/19]

(3) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, पटना के वर्ष 2017-2018 के  
वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा  
लेखापरीक्षित लेखे ।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, पटना के वर्ष 2017-2018 के  
कार्यकरण की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी

संस्करण) ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 245/17/19]

(5) खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) खाद्य सुरक्षा और मानक (खाद्य उत्पाद मानक और खाद्य योजक) पहला संशोधन विनियम, 2019 जो 31 जनवरी, 2019 के भारत के राजपत्र में अधिसूचना संख्या एफ. सं. 02-01/ईएनएफ-1(1)/एफएसएसएआई-2012 में प्रकाशित हुए थे ।

(दो) खाद्य सुरक्षा और मानक (संदूषक, विषाक्त तत्व और अवशिष्ट) तीसरा संशोधन विनियम, 2018 जो 24 दिसम्बर 2018 के भारत के राजपत्र में अधिसूचना संख्या एफ सं. 1- एसपी (पीएआर)-अधिसूचना -कीटनाशक/मानक-एफएसएसएआई-2017 में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 246/17/19]

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO):** Sir, I beg to lay on the Table:-

(i) A copy of the Annual Report (Hindi and English

- (1) versions) of the National Biodiversity Authority, Chennai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2017-2018.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (2) [Placed in Library, See No. LT 247/17/19]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2017-2018.
  - (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 248/17/19]



(5) A copy each of the following Notifications (Hindi and English versions) under Section 25 of the Environment (Protection) Act, 1986:-

- (1) G.S.R.397(E) published in Gazette of India dated 31<sup>st</sup> May, 2019 regarding Sale and Use of Petcoke in Lime Kilns.
- (2) S.O.1651(E) published in Gazette of India dated 25<sup>th</sup> April, 2019 regarding amendment of the Environmental Pollution (Prevention and Control) Authority.
- (3) S.O.6314(E) published in Gazette of India dated 26<sup>th</sup> December, 2019 regarding Taj Trapezium Zone Pollution (prevention and Control) Authority at Agra.

[Placed in Library, See No. LT 249/17/19]

(6) A copy of the Hazardous and Other Wastes (Management and Transboundary Movement) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.178(E) in Gazette of India dated 5<sup>th</sup> March, 2019 under Section 26 of the Environment (Protection) Act, 1986.

[Placed in Library, See No. LT 250/17/19 ]

(7) A copy of the Notification No. G.S.R.419(E) (Hindi and English versions) published in Gazette of India dated 13<sup>th</sup> June, 2019 making certain amendments in the Notification No. G.S.R.606(E) dated 16<sup>th</sup> June, 2016 under Section 7A of the Public Liability Insurance Act, 1991.

[Placed in Library, See No. LT 251/17/19]

(8) A copy each of the following Notifications (Hindi and English versions) under Section 3 of the Environment (Protection) Act, 1986:-

- (1) G.S.R.37(E) published in Gazette of India dated 18<sup>th</sup> January, 2019, regarding coastal and Island Regulations are mandate of this Ministry with a view to conserve and protect the unique environment of coastal stretches and marine areas, besides livelihood security to the fisher communities and other local communities in the coastal areas and to promote sustainable development based on scientific principles taking into account the dangers of natural hazards, sea level rise due to global warming.
  
- (2) S.O.1242(E) published in Gazette of India dated 8<sup>th</sup> March, 2019, regarding coastal and Island Regulations are mandate of this Ministry with a view to conserve and protect the unique environment of coastal stretches and marine areas, besides livelihood security to the fisher communities and other local communities in the coastal areas and to promote sustainable development based on scientific principles taking into account the dangers of natural hazards, sea level rise due to global warming.

[Placed in Library, See No. LT 252/17/19]

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
AND MINISTER OF STATE IN THE MINISTRY OF**

**CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR):** Sir,  
I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Parliament, Secretariats of the President and Vice-President for the year 2019-2020.

[Placed in Library, See No. LT 253/17/19]

- (2) Detailed Demands for Grants of the Ministry of Finance for the year 2019-2020.

[Placed in Library, See No. LT 254/17/19]

**12.03 hrs**

**STATEMENTS BY MINISTER**